Declaration or Assets and Liabilities

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9/10	arred

Year 2024-25

I, Vimal Asgard son/daughter/wife of Sm. Argun Das

aged. 48. Years, belonging to Bihar Logislative Assembly georetariae paper.

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

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A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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	SI. No		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
-	(i)	Cash	5,0001-	Renu Kumasê	Bratik Angon	Lakshya Angad	ArjunDas DerkiDeri
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		dia dia	MA	NA	NA
	iii)	Debentures and shares in Companies	NA	4 Wabile Leos 8 map Of Dalia	NA	NA	NA
	v)	Postal Savings, LIC Policies, etc	L1c-6,064/- 59921/-	2 4 2 4 2	NA	NA	NA
(v)			rlamot-2010 vagank-2014 navniti	Horn Assets	NA	NA	NA
(vi		Jewellery (give details of weight and value)	Chord 30 de de de	boniting h	NA	NA	NA
(vii	S	Other assets, such as values of claims / interests	NA	y 3	NA	NA	NA

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI.		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	12 (2200 gg)	MA	NA	NA
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(v)	Other (such as interest in property)	NA	NA	NA	NA	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI	21,40,000/-
	(ii) Loans from financial institutions	NA	NA
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	MA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	·NA	NA.

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	(d) dues to departments dealing with telephones	NA	NA
*******	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	MA	NA
	(f) Other dues, if any	NA	NA
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVDPA 7878C	NA
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NA	ИА
	(iii) Sales Tax [Only in case of proprietary business]	MA	NA
	(iv) Property Tax	NA	NA

	\mathbf{C}	Personal	Detail
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GPF/CPF/PRAN No. PTS/BLA-1322

Gender (M/F)

Date of Birth (DD/MM/YYYY)

Class/Group (A/B/C)

Cadre Bihar vidhon Sabha Sceretarit, Asst. See Offices

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District BANKA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Va mal Ananaf

Name of Employee: VIMAL ANAND

Designation: Aseth Section. Offices

Department: Bihar Legislati ve Assembly Secretariat

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Note:

Place:

Date:

Patra

10.02.2025